

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:1243  
ANSWERED ON:17.08.2012  
TRAINING OF ELECTED REPRESENTATIVES OF PRIS  
Mandal Shri Mangani Lal

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether the States are provided assistance to impart training to elected representatives and functionaries of Panchayati Raj Institutions (PRIs) under Backward Regions Grant Fund (BRGF), Rashtriya Gram Swaraj Yojana (RGSY) and Panchayat Mahila Evam Yuva Shakti Abhiyan (AMEYSA);
- (b) if so, the details thereof State-wise along with the reasons for depriving Bihar and Jharkhand from the said assistance under these schemes during 2010-11 and 2011-12;
- (c) the action taken by the Government for release of funds to these States under the said schemes;
- (d) whether the Union Government is incessantly persuading State Governments through progress reports, utilisation certificates, audit reports, periodic correspondence, meetings and workshops etc. and by providing more financial assistance to implement the training programme effectively; and
- (e) if so, the State-wise details thereof including its merits and shortcomings?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

- (a): Yes, Madam. The Ministry of Panchayati Raj (MoPR) provides assistance to States for training of Elected Representatives and functionaries of Panchayati Raj Institutions (PRIs) under the Schemes of Backward Regions Grant Fund (BRGF), Rashtriya Gram Swaraj Yojana (RGSY) and Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA).
- (b): The State-wise details about the financial assistance provided under these Schemes during the last three years is at Annex. It will be seen that during the year 2009-10, financial assistance to the State of Bihar was released to the tune of Rs. 25.78 crore under BRGF, Rs. 3.28 crore under RGSY and Rs 0.21 crore under PMEYSA. A sum of Rs. 31.34 crore was also released to Bihar during 2010-11 under BRGF. A sum of Rs. 0.16 crore under RGSY in 2009-10, Rs. 8.46 crore under BRGF in 2010-11 and Rs. 0.95 crore under PMEYSA in 2011-12 was released to Jharkhand. The states of Jharkhand and Bihar could not get releases for the subsequent years under these Schemes mainly due to unspent balance, non-submission of utilisation certificates and non submission of audit reports and physical and financial progress reports of the earlier releases.
- (c): The Ministry of Panchayati Raj has taken up with the States for expediting expenditure and submission of U. C. and other reports.
- (d) & (e): MoPR has facilitated implementation of capacity building programmes by monitoring through progress reports, utilization certificates, audit reports, periodic communications, meetings, workshops etc. for all States. State-wise feedback is provided as necessary. These reports are essential for monitoring the capacity building program.